

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †2442
TO BE ANSWERED ON 02.01.2018**

RESERVATION FOR SCs AND OBCs IN PRIVATE SECTOR

†2442. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to provide reservation to Dalits and backward classes of the country in private sector;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the population of Dalits and backward classes is on higher side and their participation in the private sector is likely to boost purchasing power and ultimately companies and industries are likely to be directly benefited; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to(e): The Industry Associations viz. Federation of Indian Chambers of Commerce and Industry (FICCI), Associated Chambers of Commerce and Industry of India (ASSOCHAM) and Confederation of Indian Industry (CII) have developed their respective Voluntary Codes of Conduct (VCC) for member companies wherein stress has been laid on equal opportunities in employment for all sections of society, removing bias in employment to disadvantaged sections of society, increasing employability of socially disadvantaged sections through skill upgradation, continuous training and providing scholarship, etc. A brief summary of updated actions taken on affirmative action in the Private Sector as provided by the Department of Industrial Policy and Promotion (DIPP) in respect of three Industry Associations is at Annexure-A.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.2442 FOR
02/01/2018 REGARDING "RESERVATION FOR SCs AND OBCs IN PRIVATE SECTORS"**

- I. **Confederation of Indian Industry (CII):**
 - a) Total no of Member Companies with the Chamber: 8300
 - b) Total Number of Companies which have adopted for Voluntary Code of Conduct: 1692
 - c) No of ITIs adopted for Upgradation:398
 - d) Scholarships provided to SC/ST students for studying in premier institutions like IITs/ IIMs:152825
 - e) Number of Candidates/Students provided with vocational Training: 302838
 - f) Number of Candidates/Students benefited so far in terms of Entrepreneurship Development Programs:112
 - g) Number of Candidates/Students provided with actual employment: 116768
- II. **Federation of Indian Chamber of Commerce and Industry (FICCI):**
 - a) Total no of Member Companies with the Chamber:1826
 - b) Total Number of Companies which have adopted for Voluntary Code of Conduct: 478
 - c) No of ITIs adopted for Upgradation: 112
 - d) Scholarships provided to SC/ST students for studying in premier institutions like IITs/ IIMs: 2939
 - e) Number of Candidates/Students provided with vocational Training: 271243
 - f) Number of Candidates/Students benefited so far in terms of Entrepreneurship Development Programs: 5443
 - g) Number of Candidates/Students benefited with the Scheme for Free education for Boys and Girls: 41634
 - h) Number of Candidates/Students benefited under Coaching Schemes: 89
 - i) Number of Candidates/Students provided with actual employment: 4693
- III. **Associated Chamber of Commerce and Industry of India (ASSOCHAM):**
 - a) Total no of Member Companies with the Chamber: 2028
 - b) Total Number of Companies which have adopted for Voluntary Code of Conduct:1044
 - c) No of ITIs adopted for Upgradation: 161
 - d) Scholarships provided to SC/ST students for studying in premier institutions like IITs/ IIMs: 3469
 - e) Number of Candidates/Students provided with vocational Training: 36116
 - f) Number of Candidates/Students benefited so far in terms of Entrepreneurship Development Programs: 387
